

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:205  
ANSWERED ON:10.03.2011  
UPGRADATION OF ROADS UNDER PMGSY  
Kumar Shri Kaushalendra;Ramkishun Shri

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government undertakes upgradation of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) after the expiry of the guarantee period;
- (b) if so, the details thereof;
- (c) the funds allocated for upgradation of such roads during the last three years and the current year, State-wise;
- (d) the number of proposals submitted, approved and pending for upgradation of roads during the above period, State-wise; and
- (e) the time by which the pending proposals are likely to be sanctioned?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI VILASRAO DESHMUKH)

(a)to(e) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Qusetion No. 205 due for reply on 10.3.2011.

(a) & (b): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time Central Government intervention to release funds for connecting eligible habitations (besides certain provisions for upgradation) through All-weather roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Government. As such the responsibility to ensure maintenance of assets so created lies with the State Government. Accordingly, the roads constructed under PMGSY are covered by 5 years maintenance contract to be entered into alongwith the construction contract with the same contractors as per the Standard Bidding Document. Maintenance funds to service the contract is to be budgeted by the State Government and placed at the disposal of State Rural Roads Development Agency (SRRDA). The roads already constructed under PMGSY are, therefore, not undertaken for upgradation after the expiry of guarantee period.

(c): As per programme guidelines, no funds are allocated for upgradation of such roads that are constructed under PMGSY.

(d): The State-wise details of upgradation proposals submitted and cleared under PMGSY during the last three years and current year are given in Annexure I. State-wise details of the upgradation proposals, which have been returned to State Governments, is given in Annexure II. Presently, no such proposal for upgradation is pending under PMGSY.

(e): Does not arise.